

*[English]***Old and Outdated Collieries**

1509. SHRI JITENDRA NATH DAS: Will the Minister of COAL be pleased to state:

- (a) whether the Government have any proposal to fill up the old and outdated collieries;
- (b) if so, the details thereof; and
- (c) the number of collieries under this proposal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c) Restoration of land and implementation of environmental safeguards in old worked out mines has been identified as one of the thrust areas during the 8th Five Year Plan period. An amount of Rs. 75 crores has been provided in the overall outlay for the 8th Plan period for undertaking the environmental restoration and subsidence control measures in the coalfield areas.

**Allocations of Gas**

1510. DR. K.D. JESWANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any priority is given for allocation of gas based on its usage;
- (b) if so, the criteria being adopted in this regard; and
- (c) whether this criteria is being strictly followed in allocation of off-shore gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) Allocations of gas are based generally on the Imputed Economic Value of natural gas use subject to preference being given for the power and fertiliser sectors.

- (c) Yes, Sir.

**Cable T. V. Connection**

1511. SHRI ANANTRAO DESHMUKH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Bharat Petroleum Corporation Limited has extended the facility of free installation of Cable T. V. connections in the houses of its managerial staff all over the country; and
- (b) if so, the rationale behind granting such facility?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) As a welfare measure and with a view to providing information, education and recreation to staff and their families, cable TV facility was provided in 1992 to Management Staff living in company quarters or in a cluster of houses in close proximity. Since provision of this facility on restricted basis created disparity with other Management Staff who were not staying in company quarters, the company decided in 1994 to extend this facility to all Management staff on a reimbursement basis as a welfare measure.

**Advertising Facility**

1512. SHRI ANNA JOSHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to review its present policy on advertising in AIR/DD;
- (b) if so, the details thereof;
- (c) whether viewership of T.V. varies according to the time of the programme;
- (d) if so, whether the Government propose to have a different set of advertising facilities for T.V. according to the time allotted for each programme; and
- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) Review of the policy covering advertisements on the electronic media is an ongoing process.

- (c) Yes, Sir.

(d) and (e) Doordarshan already has a differential tariff structure for commercial advertising.

**Safety Equipments**

1513. SHRI TARA SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil India Limited has any proposals for procurement of safety equipments for its workers and staff deployed in various oil installations;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) Yes, Sir. During 1995-96 Oil India Limited plans to procure various types of safety equipment towards stock replenishment such as safety helmets and belts, gloves, ear muffs, face masks, safety boots, shoes etc.

- (c) Does not arise.

**L.P.G. Connections**

1514. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Corporation has decided to release 10 lakh new LPG connections during 1995;
- (b) if so, the details thereof, State-wise;
- (c) whether any criteria for releasing LPG connections to the States has been set out; and
- (d) if so, the total demand made by the State and how much out of it is likely to be met in 1995?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d) Allotment of new LPG connections is not made on State-wise basis. New LPG

connections are released to the waitlisted persons according to the serial order of registration with the distributor concerned depending on new customer enrolment allotted to the distributor, which is made keeping in view the slack available with the distributor, waiting list and product availability. There is a target of 20 lakh new enrolment for the whole country during 1994-95, out of which IOC's share is 10 lakhs which they have already achieved. The State-wise release of connections during 1994-95 by IOC is as per enclosed statement.

### STATEMENT

S.No.	States	1994-95 Figs. in '000
1.	Andhra Pradesh	76.5
2.	Arunachal Pradesh	8.8
3.	Assam	43.1
4.	Bihar	71.8
5.	Goa	0.3
6.	Gujarat	53.9
7.	Haryana	15.3
8.	Himachal Pradesh	59.1
9.	Jammu & Kashmir	19.0
10.	Karnataka	59.4
11.	Kerala	83.1
12.	Madhya Pradesh	50.1
13.	Maharashtra	24.9
14.	Manipur	6.2
15.	Meghalaya	4.3
16.	Mizoram	5.0
17.	Nagaland	5.8
18.	Orissa	22.6
19.	Punjab	25.2
20.	Rajasthan	22.2
21.	Sikkim	0.3
22.	Tamilnadu	58.4
23.	Tripura	3.9
24.	Uttar Pradesh	169.5
25.	West Bengal	78.9
<b>Union Territories</b>		
1.	Andaman & Nicobar	0.0
2.	Chandigarh	4.7
3.	Dadra & Nagar Haveli	0.0
4.	Daman & Diu	0.0
5.	Delhi	27.8
6.	Lakshadweep	0.0
7.	Pondicherry	0.0

### Oil Fields to Foreign Companies

1515. SHRI INDRAJIT GUPTA:  
SHRI V.S. VIJAYARAGHAVAN:  
SHRI SANAT KUMAR MANDAL:

Will the Minister of NATURAL GAS be pleased to state:

(a) whether proven oil fields are now being contracted out to foreign companies for oil production;

(b) if so, the number of such oil fields leased out so far, and their locations;

(c) the terms and conditions for such leasing; and

(d) whether ONGC is likely to get a stipulated share in the oil product or in the profits accruing?

THE MINISTER OF STATE (INDEPENDENT

CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) Contracts for development of 11 small sized and four medium sized oil and gas fields have been signed so far as per details given below:

Location	No. of small sized fields
Gujarat	11
	No. of Medium sized fields
Krishna Godavari Offshore	1
Bombay Offshore	3

(c) The medium sized fields will be developed under production sharing agreements between the Government of India, companies and ONGC. ONGC has participating interest of 40% in these ventures. The joint venture will develop the field under production sharing arrangements with royalty, cess and income tax being payable to Government apart from a share of the profit petroleum from the project coming to Government. The pricing of gas has been based on internationally accepted principles. International price for oil would be paid to the constituents of the contractor, which includes ONGC, for their share of oil sold to the Government. However, Govt. have the first right of refusal in respect of contractor's share of oil.

The small sized fields would be developed by the companies on their own with no participation by ONGC/OIL, under production sharing contracts with the Government of India. The companies would have to pay statutory levies like royalty and cess. Payment for the companies share of oil would be at international market price.

(d) Since ONGC has 40% participating interest in the joint ventures for the medium sized oil and gas fields, ONGC would be entitled to proportionate share of profit oil accrued to the consortium.

[Translation]

### New Jail on Delhi

1516. DR. MUMTAZ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to construct a new jail in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir,

(b) Jail Nos. 5, 6A, 6B, 6C, 6D are under construction in the Tihar Jail complex.

Construction of Jail Nos. 6A, 6B, 6C, 6D with a total capacity of 1800 inmates are in various stages of construction.

Plans are underway to construct jails at Mandoli, Rohini, Narela and Dwarka.